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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.392/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | | Multi Serve Rolls Ltd | |
| Under Section | | 14 (1) | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

| | | | |
|----|-----------------------------|---------------|----------------------------|
| 1) | Patika Raban Bishwal (Adv.) | } Petitioner. | Anil Chaudhuri 13/02/18 |
| 2) | Anil Chaudhuri (Adv.) | | |

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)